

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

C.P.9(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 05.04.2024

NAME OF THE PARTIES: **ABDUL HUSEIN MOTIWALA V/s**
MOTIWALA & SONS GOLD &
DIAMONDS PRIVATE LIMITED

Section 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act, 2013

ORDER

1. Mr. Umang Mehta, Advocate i/b Dhruve Liladhar & Co. appeared for the Petitioner.
2. Mr. Prateek Seksaria, Senior Counsel a/w Ms. Mahima Sharma, Advocate i/b Aditya Bhatt, Advocate appeared for the Respondent.
3. Learned Counsel for the Petitioner informs that so far as 5 meetings have taken place before Hon'ble Mediator and 6th meeting is scheduled on 11.04.2024.
4. Accordingly, list this matter on **30.04.2024** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)